

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/935(CHE)/2024
PETITION NUMBER : IBA/49/2019
NAME OF THE APPLICANT : G Rathinavelu
NAME OF THE RESPONDENT(S) : Shriraam Shekhar & Ors
**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr. Diwaagar for the Applicant. Ld. Counsel Mr. B. Thilak Narayanan for RP/R1. Ld. Counsel Ms. Madhupreetha Elango for the R3.

Let the Application be served on all the Respondents and AOS be filed.

Let the reply be filed by the Respondents.

List the application along with connected matters on **30.04.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)